

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 09.11.2012

CP No. 47/2012 (OA No. 68/2012)

Mr. C.B. Sharma, counsel for petitioner.
Mr. Mukesh Agarwal, counsel for respondents.

Heard learned counsel for the parties.

Having gone through the pleadings, reply as well as documents available on record, we are of the view that the order dated 08.02.2012 passed by this Bench of the Tribunal in O.A. 68/2012 has been fully complied with by the respondents vide order dated 05th September, 2012 (Annexure CPR-1). In view of this fact, the Contempt Petition stands dismissed. Notices issued earlier to the respondents are discharged.

Anil Kumar

(ANIL KUMAR)
MEMBER (A)

K. S. Rathore

(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat

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